IP Registration No.: IBBI/IPA-002/IP-N00048/2017-18/10132



LIST OF STAKEHOLDERS OF SHREE SAI OTO TUBES MILL LIMITED AS ON 21st April 2025

In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of SHREE SAI OTO TUBES MILL LIMITED on 22.01.2025, as the order dated 08.01.2025. The following claims were received by the Liquidator till last date for submission of claim and some claims after that. The crucial accounting records and key financial information of the Corporate Debtor (CD) are still pending from the erstwhile Resolution Professional (RP) and suspended directors. Despite consistent requests from the Liquidator, these essential documents or ERP data have not been handed over, and has already caused delay, the claims were admitted based on the claim forms submitted with the Liquidator. As per the provision of Regulation 30 of IBBI (Liquidation Process) Regulations, 2016, if no claim is received during the liquidation process, the liquidator can adjudicate the claim as received during the CIRP period and after collating the claim received during CIRP the list of stakeholders has been prepared:

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: SHREE SAI OTO TUBES MILL LIMITED; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on 21.04.2025.

Sl. No.	Category of stakeholders		Summary of claims received		ry of claims mitted	Amount of contingen tclaims	claims rejected	claims	in Annex	Remarks,if any
		No. of claims		No. of claims	Amount					
1	Unpaid insolvency resolution process costs				0					Information not provided with by the erstwhile RP

RITESH R. MAHAJAN Insolvency Professional

IP Registration No.:

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2	Liquidation costs incurred till date				12,22,957				NA	
3	Secured financial creditors	1	1,48,72,01,333	1	1,48,71,85,195	0	16,138	0	1	
4	Unsecured financial creditors	4	1,61,37,42,656	4	64,83,19,655	0	96,54,23,001	-	2	The claim is considered as a claim from a Related Party and hence they have no voting rights but are allowed to participate in the SCC Meetings
5	Operational creditors (Workmen)	NA	NA	NA	NA	NA	NA	NA	3	
6	Operational creditors (Employees)	NA	NA	NA	NA	NA	NA	NA	4	
7	Operational creditors (Government Dues)	3	22,42,41,403	2	10,33,15,879	0	0	12,09,25,524	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	7,16,358	1	7,16,358	0	0	0	6	
	Other stakeholders, if any (other than financial creditors and operational creditors)	1	25,125	1	25,125	0	0	0	7	
Total		10	3,32,59,26,875	9	2,23,95,62,212	0	96,54,39,139	12,09,25,524		

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Annexure-1

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025

List of secured financial creditors

Sl. No.	Name of creditor	cation	Details of cla	aimreceived	Details of claim admitted							contingent	of any	claim		Remarks,if any
			Date of receipt	Amount claimed	Amount of claim admitted		coveredby	her securi ty intere	s of Securi ty Intere st	covered by guarant	amount of		mutual dues, that may be set off	rejected	verification	
1	Canara Bank	_	29.01.2025	1,48,72,01,333	1,48,71,85,195	Secured Financial Debt		No	-	_	93.454 %	0	0	16,138	0	NA

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Annexure-2

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025

List of unsecured financial creditors

													(Amount in V)
Sl. No.		Identification No.	Details of c	laimreceived]	Details of cla	aim admitted		Amount of contingent claim	Amount of any mutual dues, that	Amount of claim rejected	Amount of claim under verification	Remarks, ifany
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted		may be set	rejecteu	vermeation	
1.	Glamour India Private Limited		During CIRP	1,55,09,90,382	58,55,67,381	Unsecured Financial Debt	NA	0	0	0	96,54,23,001	0	The claim is considered as a claim from a Related Party and hence they have no
2.	Mr. Jitendra Dhirajlal Vora		During CIRP	2,11,00,110	2,11,00,110	Unsecured Financial Debt	NA	0	0	0	0	0	voting rights but are allowed to participate in the SCC
3.	Mr. Mahish Dhirajlal Vora		During CIRP	2,06,89,068	2,06,89,068	Unsecured Financial Debt	NA	0	0	0	0	0	Meeting
	Mr. Yogesh Dhirajlal Vora		During CIRP	2,09,63,096	2,09,63,096	Unsecured Financial Debt	NA	0	0	0	0	0	

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Annexure-3

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025

List of operational creditors (Workmen)

(Amount in ₹)

Sl.	Name of	Name of	Identification		of claim		Details of claim a	admitted	l	Amount of				Remarks,if any
No.	authorised	workman	No.	rece	eived					contingent	of any	of claim	claim under	
	representative,			Date of	Amount	Total	Amount of	Nature	% share in	claim	mutual	rejected	verification	
	if any			receipt	claimed	amount	claim for the	of	total		dues,			
						of claim	period of	claim	amount of		that			
						admitted	twenty-four		claims		may be			
							months		admitted		set off			
							preceding the							
							liquidation							
							commencement							
							date							
	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

Annexure-4

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025 List of operational creditors (Employees)

S			1 0		Details of	claimreceived	De	tails of claim ad	mitted		_				Remarks,if
N	2 1 1 6	of autho rised repres entati ve,if any			Date of receipt	Amount claimed	admitted		claim	share	continge ntclaim		rejected	claim under verification	any
	N	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

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Annexure-5

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025 List of operational creditors (Government Dues)

Sl. No.	Details of Claimant	Identifi	Details of clai	mreceived Amount	Amount of		f claim admitte	_	% share in		Amount of any mutual	of claim rejected	Amount of claim under verification	Remarks, if
				claimed	claim admitted	claim	covered by lien or attachment pending	lien / attachme	total amount of claims		dues, that may be set off			
1.	Office of The Assistant Commissioner of State Tax		29-01-2025 15-03-2025		2,86,51,919		0	0	1.800%	0	0	0		Revised Claim submitted on 15-3-2025
	Deputy Commissioner of Income Tax, Circle 13(2)(2)			12,09,25,524		Government Dues	-	-		-	-			The orders dated 23.03.2023, 26.09.2023, 27.09.2023, 08.02.2024, 10.06.2024, 25.06.2024 have not been provided along with the Claim Form.
3.	The Commissioner of Customs, Custom House, Kandla (Gujarat)			7,46,63,960 plus applicable interest as per Customs Act, 1962	7,46,63,960				4.7%				Applicable interest as per Customs Act, 1962	The claim received during CIRP

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Annexure-6

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025 List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name ofcreditor	Iden tific				D	Details of claim	admitted			Amo unt	Amount of any			Remarks,if
110		atio	Date of	Amount claimed	Amount of claim admitted		covered by lien or attachment		covered by guarantee	% share in total amount of	of conti ngent	mutual dues,	claim rejecte d	under verificati on	V
1	Tubetech Equipment Private Limited		During CIRP	7,16,358	., -,	Unsecured Operational Debt	0	0		0.045%	0	0	0		The claim received during CIRP

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Annexure-7

Name of the corporate debtor: Shree Sai Oto Tubes Mill Limited; Date of commencement of liquidation: 08.01.2025; List of stakeholders as on: 21.04.2025 List of other stakeholders, if any (other than financial creditors and operational creditors)

	Name of stakeholder	Category of		Details received	of claim		De	tails of cl	aim adm	nitted		Amount			Amount of claim	
		stakenoider s (preference shareholder s / equity shareholder s / partners / others)	No.	Date of		Amount of claim admitted	of claim	covered bylien or attachm	er lien / attach ment remove d? (Yes/N	covered by guarante	in total amount	contingen t claim	t of any mutual dues, that may be set off	claim rejecte d	under verificatio n	, if any
1	Employees' Provident Fund Organisation, District Office, Gandhidham (Kachchh)	-		10-02-2025	25,125	25,125		0	0		0.001%	0	0	0		

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Ritesh R. Mahajan

Liquidator
Shree Sai Oto Tubes Mill Limited
IP Registration Number: IBBI/IPA-002/IP-N00048/2017-2018/10132
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AFA Valid up to 31-12-2025

